



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/09/2019

C.P./260/4/2019

RABINDRA PARIMANIK

O.A./260/762/2014

-V/S-

M.A./260/367/2018

MR. R. VISNOI & ORS.

ITEM NO: 58

FOR APPLICANTS(S) Adv. : Mr.N.R.Routroy

FOR RESPONDENTS(S) Adv.: Mr.B.B.Patnaik

Notes of The Registry	Order of The Tribunal
	Heard both the learned counsels.
	<p>It is submitted by learned counsel for the respondents that the order of this Tribunal has already been complied with. Show cause reply and additional affidavit have already been filed by the learned counsel for the respondents enclosing the copy of the order dated 26.7.2019 by which the benefit of the ACP has been sanctioned in favour of the applicant.</p>
	<p>Learned counsel agreed to the above submission of the learned counsel for the respondents.</p>
	<p>Accordingly CP is dropped and notices are discharged.</p>

	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
I.Nath		

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